

High Court of Uttarakhand, Nainital

List of Designated Senior Advocates

Designated by High Court of Uttarakhand
In terms of Section 16(2) of the Advocates Act, 1961

(As on 17.06.2021)

Sr. No.	Name of Advocate	Notification/Letter No.	Date
1.	Sri M.S. Negi	Letter no. 2530/XII-9/Admin.A/UHC/2003	28.06.2003
2.	Sri Jagdish Chandra Gupta	Letter no. 2614/XII-11/Admin.A/UHC/2003	03.07.2003
3.	Sri Gourav K. Banerji	Letter no. 4290/XII-15/Admin.A/UHC/2003	19.12.2003
4.	Sri B.C. Pande	Notification no. 102/UHC/Admin.A/2004	01.07.2004
5.	Sri M.C. Kandpal	Notification no. 102/UHC/Admin.A/2004	01.07.2004
6.	Sri N. B. Tiwari	Notification no. 102/UHC/Admin.A/2004	01.07.2004
7.	Sri S.G. Hasnain	Notification no. 102/UHC/Admin.A/2004	01.07.2004
8.	Sri S.N. Babulkar	Notification no. 102/UHC/Admin.A/2004	01.07.2004
9.	Sri S.P.S. Panwar	Notification no. 102/UHC/Admin.A/2004	01.07.2004
10.	Smt. Tahmina Punwani	Notification no. 102/UHC/Admin.A/2004	01.07.2004
11.	Sri Umakant Uniyal	Notification no. 102/UHC/Admin.A/2004	01.07.2004
12.	Sri V.K. Kohli	Notification no. 102/UHC/Admin.A/2004	01.07.2004
13.	Sri Mahendra Pal Singh	Notification no. 87/UHC/Admin.A/2005	28.07.2005
14.	Sri Shashi Kant Agarwal	Notification no. 87/UHC/Admin.A/2005	28.07.2005
15.	Sri Sanjeev Puri	Notification no. 96/UHC/Admin.A/2008	15.05.2008
16.	Sri Pinaki Mishra	Notification no. 96/UHC/Admin.A/2008	15.05.2008
17.	Sri Pinki Anand	Notification no. 221/UHC/Admin.A/2008	06.11.2008
18.	Sri Rajendra Dobhal	Notification no. 83/UHC/Admin.A/2009	20/21.05.2009
19.	Smt. Geeta Luthra	Notification no. 83/UHC/Admin.A/2009	20/21.05.2009
20.	Sri Mohan Chandra Pande	Notification no. 184/UHC/Admin.A/2011	30.08.2011
21.	Smt. Pushpa Joshi	Notification no. 185/UHC/Admin.A/2011	30.08.2011
22.	Sri Brahaspati Prasad Nautiyal	Notification no. 186/UHC/Admin.A/2011	30.08.2011
23.	Sri Vijay Bahadur Singh Negi	Notification no. 187/UHC/Admin.A/2011	30.08.2011
24.	Sri Bala Dutt Upadhyaya	Notification no. 188/UHC/Admin.A/2011	30.08.2011
25.	Sri Ata-ur-Rab Siddiquie	Notification no. 189/UHC/Admin.A/2011	30.08.2011
26.	Sri Avtar Singh Rawat	Notification no. 190/UHC/Admin.A/2011	30.08.2011
27.	Sri Chakra Dhar Bahuguna	Notification no. 276/UHC/Admin.A/2011	21.12.2011
28.	Sri Sunil Kumar Jain	Notification no. 12/UHC/Admin.A/2012	02.03.2012
29.	Sri Tanveer Alam Khan	Notification no. 13/UHC/Admin.A/2012	02.03.2012
30.	Sri Devendra Kumar Sharma	Notification no. 230/UHC/Admin.A/2012	11.10.2012
31.	Sri Rajendra Prasad Nautiyal	Notification no. 55/UHC/Admin.A/2013	20/21.03.2013
32.	Sri Ravindra Kumar Raizada	Notification no. 56/UHC/Admin.A/2013	20/21.03.2013
33.	Sri Jagdish Prasad Joshi	Notification no. 57/UHC/Admin.A/2013	20/21.03.2013
34.	Sri Arvind Vashisth	Notification no. 234/UHC/Admin.A/2014	01.09.2014
35.	Sri K.P. Upadhyaya	Notification no. 194/UHC/Admin.A/2019	12.07.2019
36.	Sri Rakesh Thapliyal	Notification no. 194/UHC/Admin.A/2019	12.07.2019
37.	Sri M.S. Tyagi	Notification no. 194/UHC/Admin.A/2019	12.07.2019
38.	Sri D.S. Patni	Notification no. 194/UHC/Admin.A/2019	12.07.2019
39.	Sri G.S. Sandhu	Notification no. 194/UHC/Admin.A/2019	12.07.2019
40.	Sri S.K. Posti	Notification no. 194/UHC/Admin.A/2019	12.07.2019